

**Chhattisgarh Lok Seva (Anusuchit Jatiyon, Anusuchit Jan  
Jatiyon Aur Anya Pichhade Vargon Ke Liye Arakshan)  
(Sanshodhan) Adhiniyam, 2011**

**5 of 2012**

**[18 January 2012]**

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**[18 January 2012]**

An Act to amend the Chhattisgarh Lok Seva (Anusuchit Jatiyon, Anusuchit Jan Jatiyon Aur Anya Pichhade Vargon Ke Liye Arakshan) Adhiniyam, 1994. Be it enacted by the Chhattisgarh Legislature in the Sixty-second Year of the Republic of India as follows:-- \*  
Published in the Chhattisgarh Rajpatra (Asadharan) dated 18-1-2012 Page 24(1).

**1. Short Title And Commencement :-**

(1) This Act may be called the Chhattisgarh Lok Seva (Anusuchit Jatiyon, Anusuchit Jan Jatiyon Aur Anya Pichhade Vargon Ke Liye Arakshan) Sanshodhan Adhiniyam, 2011.

(2) It shall come into force on such date as the State Government may, by notification, appoint.

**2. Amendment Of Section 4 :-**

In Section 4 of the Chhattisgarh Lok Seva (Anusuchit Jatiyon, Anusuchit Jan Jatiyon Aur Anya Pichhade Vargon Ke Liye Arakshan) Adhiniyam, 1994 (No. 21 of 1994), for clause (i) of sub-section (2), the following shall be substituted, namely:--

"(i) at the state level, the following percentage of vacancies arising in a recruitment year in clause I, II, III and IV posts:--

Scheduled Castes 12 percent

Scheduled Tribes 32 percent

Other Backward Classes 14 percent"